who have been honoured so far with the National Awards and the years when they were given the Award?]

Written Answrs

शिक्षा तथा युवा सेवा मंत्रालय में राज्य मंत्री (श्री मक्त दर्शन) : (क) से (घ) विवरण (i से iii) सलग्न हैं। विखए परि-**भिष्ट 70, अनुपत्न संख्या 111 से 113**]

t[THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN): (a) to (d) Statements (I to III) are placed on the Table of the Sabha. [See Appendix LXX, Annexure Nos. m to 113].

COMMISSION ON TREATMENT TO SIKHS

- 1712. SARDAR HARCHARANSINGH DUGAL: Will the Minister of HOME AFFAIRS be pleased to state:
- ^a) the liames of the Members of the Commission appointed by the Central Governmenc in 1961 to inquire into the differential treatment meted out to the Sikhs;
- \b) the number of complaints received from the aggrieved Sikhs, State-wise;
- (c) the number of complaints in which evidence was recorded;
- $\backslash d$) the number of complaints in which Government came to the conclusion that discrimination was detected:
- (e) the number of complaints in which relief was afforded, State-wise;
- (f) ihe number of complaints in which the officials responsible were punished;
- Vg) the number of Sikhs whose complaints received State-wise but were justicc/relief/compensation has not been afforded so far: and

^hi the peiiod by which the Sikhs re-fened to in part (g) above would be afforded justice/relief/compensat ion?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) The Commission consisted of Shri S. R. Das, Dr. C r\ Ramaswamy Aiyar and Shri M. C. Chagla of whom Shri S.R. Das was the Chairman of the Commission.

(b) to (b) A copy of the report of the Commission was placed on the Table of the House on 12th March, 1962. No further action was necessary in view of the

ff] English translation.

finding of the Commission that on the material before it, no case of discrimination against the Sikhs in Punjab has been made out.

to Questions

POLICE OFFICERS' MEET

- 1713. SHRI BANKA BEHARY DAS: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) wnether the Superintendent of Police of Singhbhum district in Bihar met in a conference at Bahargoda in Singhbhum district with the Superintendents of the neighbouring districts of West Bengal and Orissa in October last to discuss law and order situation;
- (b) if so, whether they evolved any course of common and coordinated action and
- ic) the reasons for ^deterioration of law and order situation in those

THE DEPUTY MINISTER IN THE MINISTRY OP HOME AFFAIRS (SHRI K. S. RAMASWAMY): (a) to (cj Facts are being ascertained from the State Governments.

CORRESPONDENCE COURSE IN M.\.

- 1714. SHRI R. KHrtlTAN Will the Minister of EDUCATION AND YOUTH SERVICES be plersed to state:
- (a.) whether it is a fact that his Ministry and the University Grants Commission have supported the move for introducing correspondence course in M. A.;
- (b) whether it is a fact that the Delhi University has recently taken a decision not to introduce the said correspondence course;
- (c) whether it is a feet that the main reasons for taking such a decision is due to the fact that the Academic Council of the University has not given permission in this regard: and
- (d) if so, the reaction of Government thereon ?
- THE MINISTER O* EDUCATION AND YOUTH SERVICES (PROF, V. K. R. V. RAO); (?) The University Grants Commission has accepted the proposal of the Delhi University for introducing M. A. course in some subjects through correspondence.
- (b) No, Sir. The matter is under consideration of the University.
 - (.-) and (d) Do not arise.